GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2154 TO BE ANSWERED ON: 12.12.2025

SUPPLY AND AVAILABILITY OF NEEM-COATED UREA

2154: SHRI ARVIND DHARMAPURI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the annual quantity of neem-coated urea allocated, supplied and lifted by States, including Telangana from 2020-21 to 2024-25;
- (b) the total fertilizer subsidy released by the Union Government to States, including Telangana, during this period;
- (c) whether any shortages, diversions or irregularities in fertilizer distribution in Telangana have been reported;
- (d) if so, the details and action taken thereon; and
- (e) the measures adopted to ensure timely and adequate availability of urea to farmers during peak agricultural seasons in the State?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) The information regarding requirement, availability and sales of Urea in the States, including the State of Telangana, during 2021-22 to 2024-25 is placed at **Annexure-A**.
- (b) Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer manufacturing/ importing companies on actual sales to the beneficiaries based on Aadhar authentication through PoS devices installed at each retail shop. Funds are not allocated or disbursed in a State-wise manner. Accordingly, the total fertilizer subsidy released by the Union Government to all the States, including Telangana, during 2020-21 to 2024-25 is placed at **Annexure-B**.

(c) to (e) The information regarding requirement, availability, sales and closing stock of fertilizers in the State of Telangana, during Rabi-2025-26 season is as under:

	TELANGANA FERTILIZER POSITION FOR RABI 2025-26 (TILL 08/12/2025)												
S.No	PRODUCT	Pro rata Requireme From 01/10/2025 1 08/12/2025	Availability Fron 01/10/2025 to 08/12/2025	Cumulative DB Sales From 01/10/2025 to 08/12/2025	Closing Stock as o 08/12/2025								
1	UREA	4.41	4.47	1.88	2.58								
2	DAP	0.80	1.25	0.66	0.59								
3	МОР	0.28	0.50	0.15	0.36								
4	NPKS	2.76	4.41	1.53	2.88								

Besides, following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country, including the State of Telangana:

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

However, the assessment and distribution of fertilizes within the State at district level is done by the concerned State government.

Further, in order to address the issues such as diversion, black-marketing, hoarding and over-pricing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the State of Telangana, as informed by them, from 01.04.2025 to 28.11.2025, to curb these malpractices, including diversion of fertilizers, is placed at **Annexure-C**.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No 2154 for answering on 12.12.2025

	STATE WISE REQUIREMENT, AVAILABILITY & SALES OF UREA 2020-21 TO 2024-25 ANNE.												ANNEXUR	E - A		
											fig. in LMT					
<u> </u>			2024-25		2023-24		2022-23			2021-22			2020-21	T		
S.N o	State	Require- ment	Availability	DBT Sales												
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.01	0.01	0.00
2	Andhra Pradesh	15.90	18.68	15.70	15.73	17.89	14.99	16.65	18.39	15.87	17.00	17.08	14.83	17.50	18.84	15.92
3	Arunachal Pradesh	0.01	0.01	0.01	0.01	0.01	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.01	0.00	0.00
4	Assam	3.28	4.48	4.10	3.46	4.56	3.73	3.85	4.07	3.56	3.85	4.00	3.60	4.15	4.11	3.46
5	Bihar	22.87	27.64	25.60	22.63	27.46	23.24	22.80	24.68	21.96	22.00	22.79	21.53	22.00	26.21	23.30
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.90	12.03	10.07	8.40	11.37	8.99	8.74	10.57	8.38	7.00	9.66	8.00	6.50	11.08	9.17
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.01	0.00	0.00	0.01	0.01	0.01	0.02	0.01	0.00	0.00	0.01	0.01
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.43	0.40	0.00	0.37	0.32	0.20	0.32	0.28	0.20	0.30	0.26	0.23	0.24	0.22
11	Goa	0.02	0.02	0.02	0.03	0.02	0.02	0.03	0.02	0.02	0.02	0.02	0.02	0.02	0.03	0.02
12	Gujarat	25.60	25.82	24.23	24.71	26.78	24.30	24.00	27.30	24.73	24.00	24.93	21.90	24.00	26.22	23.82
13	Haryana	21.50	25.32	22.65	20.63	24.86	21.77	21.50	23.68	20.46	20.50	23.26	20.75	21.00	23.64	21.52
14	Himachal Pradesh	0.71	0.81	0.65	0.68	0.82	0.68	0.76	0.85	0.74	0.79	0.90	0.74	0.70	0.88	0.72
15	Jammu and kashmir	1.48	2.05	1.36	1.40	2.01	1.45	1.68	1.93	1.60	1.43	2.11	1.67	1.43	2.58	2.16
16	Jharkhand	2.65	4.11	3.73	2.47	3.74	3.04	2.60	3.04	2.56	2.60	3.01	2.57	2.60	3.07	2.58
17	Karnataka	17.25	22.63	19.17	16.10	21.02	15.65	17.20	22.22	18.21	16.50	21.04	17.84	16.50	20.62	16.43
18	Kerala	1.11	1.37	1.15	1.19	1.13	0.96	1.23	1.32	1.12	1.22	1.29	1.15	1.13	1.51	1.27
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	35.38	42.43	38.09	33.46	41.73	34.37	33.00	36.94	32.39	35.00	33.01	29.18	31.00	34.73	30.18
21	Maharashtra	23.73	32.72	26.41	23.74	31.06	23.48	25.29	30.39	24.66	25.50	28.29	23.68	25.00	29.76	24.62
22	Manipur	0.25	0.16	0.14	0.30	0.26	0.25	0.22	0.35	0.31	0.27	0.24	0.14	0.27	0.24	0.22
23	Meghalaya	0.04	0.04	0.04	0.02	0.05	0.04	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.08	0.25	0.20	0.07	0.15	0.13	0.09	0.11	0.10	0.09	0.03	0.01	0.09	0.02	0.02
25	Nagaland	0.00	0.01	0.01	0.00	0.01	0.01	0.00	0.01	0.01	0.02	0.01	0.01	0.01	0.01	0.01
26	Odisha	6.05	8.15	6.67	5.46	7.70	5.84	5.84	7.08	5.60	5.64	6.36	5.53	5.65	6.66	5.27
27	Puducherry	0.16	0.16	0.15	0.16	0.15	0.13	0.15	0.18	0.17	0.12	0.15	0.15	0.13	0.15	0.14
28	Punjab	26.50	36.70	32.56	29.48	37.35	30.68	29.25	34.90	29.45	28.00	34.95	31.34	28.30	32.85	29.37
29	Rajasthan	26.20	29.43	26.40	24.28	29.23	25.39	21.50	27.91	25.17	21.00	25.43	22.59	22.00	25.78	23.21
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.91	12.61	10.92	10.23	11.86	10.11	9.96	11.38	10.05	10.10	10.85	10.40	10.00	11.58	9.88
32	Telangana	20.20	22.15	20.08	18.94	23.77	19.03	18.39	21.63	18.83	19.00	19.19	17.12	19.50	22.20	17.54
	Tripura	0.18	0.24	0.17	0.24	0.26	0.14	0.27	0.28	0.19	0.27	0.32	0.18	0.25	0.25	0.14
	Uttarakhand	2.03	2.60	2.31	1.84	2.67	2.31	2.20	2.38	2.05	2.16	2.30	2.09	2.25	2.57	2.40
35	Uttar Pradesh	77.00	91.72	79.18	76.15	91.83	74.53	77.50	87.39	74.72	78.00	82.30	71.12	74.00	84.55	74.13
	West Bengal	13.80	19.05	15.77	14.32	17.34	12.20	14.25	16.49	14.05	14.23	15.84	13.30	14.43	16.08	12.78
	All India	364.01	443.83	387.92	356.08	437.47	357.81	359.19	415.82	357.26	356.53	389.68	341.73	350.64	406.49	350.51

^{1.} Primary Indicator of comfortable availability: Availability > Requirement

^{2.} Secondary Indicator of comfortable availability: Availability > Sales

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No 2154 for answering on 12.12.2025

The total expenditure under various fertilizer subsidy schemes from 2020-21 to 2024-25 is as follows:

(Amount in Crore)

Financial Year			Grand Total			
	Imported P&K	Indigenous P&K	Indigenous Urea	Imported Urea	City Compost	
2020-21	15015.37	22288.37	68807.41	25049.62	68.74	131229.51
2021-22	20794.80	31931.46	54619.72	50250.40	43.71	157640.09
2022-23	36032.56	50089.67	127311.10	41365.60	*	254798.93
2023-24	28929.57	36270.00	102027.00	28193.94	*	195420.51
2024-25	18800.00	34010.00	103319.50	21000.00	*	177129.50
Grand Total	119572.30	174589.50	456084.73	165859.56	112.45	916218.54

^{*} The Scheme of City Compost has been discontinued w.e.f. 1st October, 2021.

Annexure referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No 2154 for answering on 12.12.2025

Cumulative Statement from April 25 to November 25 (as on 28.11.2025)

ANNEXURE-C

Action taken by the State Government of Telangana to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 28.11.2025

			Black Mark	eting		Hoarding			ub Sta uality	ndard		Diversion	1	Convicti on with details*		Total	
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/s u spended		Show cause notice issued	No. of licenses cancelled/s u spended		Show cause notice issued	No. of licen ses canc elled/	FIR registered	Show cause notice issued	No. of licenses cancelled/ su spended	FIR registered	,	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered
Telangana	115321	5	9	3	4	2	0	79	0	0	4	0	5	NIL	92	11	8